



विधि एवं न्याय मंत्रालय
आयकर अपीलीय अधिकरण
प्रथम तल "ए" विंग, सी.जी.ओ. कॉम्प्लेक्स,
शिवाजी चौराहा, ए.बी.रोड, इंदौर- 452001

इमेल : indore.bench@itat.nic.in

दूरभाष - 0731-2923839

फा .सं.एफ 18-एडी/इंदौर/2025-26

दिनांक: 12.03.2026

**NOTICE INVITING OBJECTIONS, IF ANY FROM ASSESSEES / DEPARTMENT FOR
WEEDING OUT OLD APPEAL RECORDS**

1. Income Tax Appellate Tribunal, Indore Benches, Indore proposes to weed out old records in accordance with rules pertaining to appeals disposed during the period from 01/01/2019 to 31/12/2019.
2. Assesse's representatives / Departmental representatives are hereby requested to intimate whether any appeals against the order of the Tribunal are pending before the Hon'ble High Court or Hon'ble Supreme Court for disposal and intimate the same to the undersigned on or before 27/03/2026 for exempting the-said appeal records from the weeding out process.
3. If no objection is received on or before 27/03/2026 it will be presumed that none of the parties have any objection for weeding out those records and Tribunal will proceed with the weeding out process.


For ASSISTANT REGISTRAR

Copy to:

1. Departmental Representatives, ITAT, Indore
2. President, ITAT, Bar Association, Indore/ Accountants Library, Indore
3. Notice Boards, ITAT, Indore.
4. ITAT Official Website.